

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 259 OF 2018 &**  
**IA NOS. 656 OF 2018 & 657 OF 2018**

**Dated: 1<sup>st</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Manchukonda Agrotech Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Rajshree Choudhary  
Ms. Purna Singh

Counsel for the Respondent (s) : ----

**ORDER**

Awaited for notice with respect to the first respondent.

Post this matter on **30.11.2018.**

**(S. D. Dubey)**  
**Technical Member**

*vt/pk*

**(Justice N. K. Patil)**  
**Judicial Member**